

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2215  
TO BE ANSWERED ON 02.12.2019**

**HEALTHCARE SERVICES**

**2215. SHRI CHANDRA PRAKASH CHOUDHARY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has introduced/is contemplating to introduce healthcare services also for pensioners and the unorganised sector through Employees' State Insurance Corporation in the country, State-wise including Giridih of Jharkhand and if so, the details thereof;**
- (b) the number of labourers benefited/ likely to be benefited therefrom so far in the country, State/UT-wise including Jharkhand; and**
- (c) the total expenditure incurred thereon so far, State/UT-wise?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): No, Sir. However, the Government proposes to extend medical benefits to Employees' Pension Scheme (EPS) 1995 pensioners drawing minimum pension upto Rs. 1,000/- per month under EPS, 1995 and residing in Delhi through a pilot scheme.**

**(c): Does not arise in view of the reply to parts (a) & (b) of the Question above.**

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